

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 46 OF 2018 & IA No. 233 OF 2018 & IA No. 35 OF 2019**

**Dated: 31st October, 2019**

**In the matter of:**

**Sai Wardha Power Generation Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **03.02.2020**.

**Court Master**

NR